

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 21st DAY OF AUGUST, 2001

Review Application No.52 of 2001

In

original Application No. 886 of 1995

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MAJ.GEN.K.K.SRIVASTAVA, MEMBER(A)

Union of India and Others

.... Applicants

Vs.

Smt. Mamta Yadav

....respondents

ORDER (By Circulation)

JUSTICE R.R.K.TRIVEDI,V.C.

We have considered the review application filed against the order dated 19.7.2000 passed in OA 886/95. The order does not suffer from any error apparent on the face of record. The OA has been dismissed as time barred only with the observation that applicant may challenge the appellate order under Rule 24 if so advised. The respondents cannot be held to be ~~agreed~~ by such observation. The application has no merit and is accordingly rejected.

MEMBER(A)

VICE CHAIRMAN

Uv/